National Company Law Tribunal

Allahabad Bench

CP NO. 78/ALP/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: SKR Gradnee & Capital Put. 4d.

SECTION OF THE COMPANIES ACT/ 1 & B CODE: U/S 236/232 of Companies Act, 2013.

Sl. NO.

Name

Designation

Representation

1. Sarath Kelis Adv

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2. KULDEEP SINGH STA

K.81-12

C.P.No.78/ALD/2017

Sri Saurabh Kalia for the petitioner. Sri Kuldeep Singh, proxy for OL representing Central Govt.

After hearing counsel for both the parties, the case is further adjourned for argument.

The matter to be listed on 19th February, 2018.

Date: 25/01/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)